

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 28.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Chowel India Pvt Ltd

MAIN PETITION NUMBER : IBA/1121/2019

(IA/MA) APPLICATION NUMBERS

IA/1247(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Mr. A.G Sathyanarayana through video conferencing mode.

Counsel for the Applicant is not audible.

List the matter on 12.12.2022 for further hearing.

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[SAMEER KAKAR]
MEMBER (TECHNICAL)
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[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)